

(a) whether Government propose to introduce steamer/ferry transport services between Allahabad and Calcutta ; and

(b) if so, the time by which it is likely to be introduced ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b) Regular inland water transport services are already being operated by the Central Inland Water Transport Corporation between Calcutta and Farakka. The services beyond this and upto Patna/Allahabad have also been started on experimental basis.

#### Strike in Three Delhi Polytechnics

4716. SHRI BANWARI LAL PUROHIT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the working of three Polytechnics in Delhi has been paralysed due to frequent strike by the students of the Diploma Courses in the recent past ;

(b) whether the All India Federation of Diploma Engineers has asked for appointment of technical Commission to improve their employment prospects ; and

(c) if so, what are the facts and demands of the Diploma students/engineers and what decision Government have taken on those demands to improve the working of the Polytechnics of Delhi ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : (a) No, Sir.

(b) No such request has been received.

(c) Question does not arise.

#### Student Drowned in Swimming Pool of Kendriya Vidyalaya, No. 1 Faridabad

4717. SHRI RAHIM KHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that a student got drowned in the swimming pool of Kendriya Vidyalaya No. 1 Faridabad in June, 1986 ;

(b) if so, whether any enquiry has been conducted to ascertain the reasons therefor ; and

(c) if so, the details thereof and action taken in the matter ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : (a) and (b) Yes, Sir.

(c) The preliminary enquiry conducted into the drowning incident revealed that the student was not a bonafide user of the swimming pool. He managed to sneak into the swimming pool escaping the attention of the showkidar who was on duty. The chowkidar and the Physical Education Teacher who was Coach-cum-Life Guard have been suspended. Common departmental proceedings have been initiated against the Physical Education Teacher, Chowkidar and the Principal of the Kendriya Vidyalaya for the negligence of duty.

#### Committee to Study Jail Condition for Women Prisoners

4718. SHRIMATI GEETA MUKHERJEE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Justice Krishna Iyer Committee appointed to look into the welfare of women prisoners has since submitted the report ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS & SPORTS AND WOMEN & CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) No, Sir.

(b) The Question does not arise,